


**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 21st August, 2018.

No.LJ(B).4/2018/116 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Officer as Executive Magistrate and further under sub-section (2) thereof, as Static Surveillance Team, Flying Squad in connection with the forthcoming Bye-Election to the 35 – Ranikor(ST), 2018 Assembly Constituency for a period up to the end of the election process.

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the powers of Executive/Sector/ Zonal Magistrate.	To be placed with District/ Sub-Division.
1.	Shri B.Shylla District Agriculture Officer, Mawkyrwat.	Within South West Khasi Hills District, Mawkyrwat.	Deputy Commissioner, South West Khasi Hills District, Mawkyrwat.
2.	Shri G.Nongrang District Horticulture Officer, Mawkyrwat.	- do -	- do -


(*E.M. Donn*)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

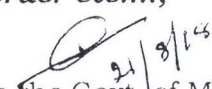
Memo.No.LJ(B).4/2018/116-A,

Dated Shillong, the 21st August 2018.

Copy to : -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The District Election Officer/Deputy Commissioner, South West Khasi Hills District, Mawkyrwat with a request to circulate to all Officers concerned. This has a reference to No.SWK/EL.4/BYE/35 /Z.M/S.O/2018/10 dt.6.08.2018.
4. Personnel & A.R. (A) Department for information.
5. Election Department.
6. The Director of Information and Public Relation, Meghalaya, Shillong.
7. The DEO (Data Entry Operator), Law (A) Department for uploading the notification in the Law Department website.

By order etc....,


Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.